

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Commercial Complex(BDA)  
Indiranagar  
Bnagalore - 560 038

FRIDAY, THE 1ST OF AUGUST, 1986

PRESENT

THE HON'BLE MEMBER(JUDICIAL) : SHRI CH. RAMAKRISHNA RAO

THE HON'BLE MEMBER(ADMINISTRATIVE) : SHRI L.H.A. REGO

IN

APPLICATION NO 982/86(I)  
(W.P. NO 34638/82)

N.P. Nataraja,  
Resident of Warden Quarters,  
All India Institute of Speech  
and Hearing,  
Manasagangotri, Mysore - 6 : Applicant

VERSUS

1. The Chairman,  
All India Institute of Speech  
and Hearing, Nirman Bhavan,  
New Delhi.
2. All India Institute of Speech  
and Hearing, represented by its  
Director, Manasagangotri,  
Mysore - 6
3. The Selection Committee,  
All India Institute of Speech  
and Hearing, Manasagangotri,  
Mysore - 6 represented by its  
Chairman Prof. K.S. Hegde.
4. Smt Prathiba Karanth,  
Speech Therapist, NIMHANS,  
Hosur Road, Bangalore-560 027
5. Prof. K.S. Hegde,  
Vice-Chancellor,  
Mysore University, Mysore - 6 : Respondents

O R D E R

In the above application, this Tribunal has passed the  
following Order:-

"Shri R. Gopal, Advocate, M/s. Janardhanan and Janardhanan,  
Present for applicant. Shri M.S. Padmarajaiah Senior Central  
Govt Standing Counsel present for Respondents 1 and 2.  
Shri Bhagwat, Advocate present for Respondent No. 4.

Shri Padmarajaiah invites our attention to the facts that no notification has been issued by the Central Government under Section 14(2) of the Administrative Tribunals Act, 1985, bringing the All India Institute of Speech and Hearing within the purview of this Tribunal. From a perusal of the provision of the Act such a notification is a sine quo non for entertaining the writ petition transferred from the High Court. As there is no notification of the type referred to above, the writ petition is retransferred to the High Court of Karnataka.

Let the Registrar take necessary steps in the matter."

Given under my hand and the seal of this Tribunal, this 12th day of August, 1986.

*See* *278*  
REGISTRAR

Copy to :-

1. M/s Janardhana & Janardhana, Advocates, F-102, Sri Krishna Buildings, Avenue Road, Bangalore - 560 002
2. Shri K.R.D. Karanth, Advocate, 32, Sankey Road Cross, Bangalore - 560 052. *2 Mangal riyagon*
3. Shri P.Vishwanatha Shetty, Advocate, No. 11, Jeevan Building, I Floor, Kumara Park East, Bangalore - 560 001
4. Shri M.S. Padmarajaiah, Senior Central Govt. Standing Counsel, High Court Buildings, Bangalore - 560 001

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